

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

**LOK SABHA**

**UNSTARRED QUESTION No. 5446**  
TO BE ANSWERED ON: 05.04.2022

**TRAINING MODULE ON CENTRAL SECTOR SCHEME**

5446. SHRI SANGANNA AMARAPPA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any proposal for Training Modules of Central Sector Scheme within the country and if so, the details thereof;
- (b) the funds estimated and target set for this;
- (c) the number of States likely to be covered under this scheme for the said training modules; and
- (d) whether the Government has planned to cover Karnataka for training modules, if so, the details thereof, district-wise and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

- (a) The Department of Empowerment of Persons with Disabilities (DEPwD), Ministry of Social Justice and Empowerment is implementing a Central Sector Scheme for the In-Service Training & Sensitization of Key Functionaries of Central and State Governments, Local Bodies and Other Service Providers for disability related matters through the Rehabilitation Council of India (RCI), an autonomous body under DEPwD. RCI has devised 05 training modules for this purpose. These modules include an Introductory Module and separate modules for 4 specific stakeholders, namely – Health and Allied Professionals, Education Functionaries, Grass Root Level Functionaries and Senior & Mid-level Functionaries. The modules are meant to increase the understanding of all functionaries and stakeholders on current concepts of disability and their responsibilities to ensure inclusion of Persons with Disabilities (PwDs) in their areas of work.
- (b) A target of conducting 500 batches under the Scheme for In-Service Training and Sensitization of key functionaries of central and state government local bodies and other service providers has been set for the period from 2021-22 to 2025-26. Since, In-service Training Scheme is a sub-scheme under Scheme for Implementation of the Rights of Persons with Disabilities Act, 2016 (SIPDA), therefore, no separate funds for sub-scheme is set.
- (c) and (d) The In-service Training Scheme is implemented throughout the country including the state of Karnataka

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